GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

RAJYA SABHA UNSTARRED QUESTION NO. 501 ANSWERED ON 24TH JULY, 2025

PM-WANI SCHEME

501 SHRI P. WILSON:

Will the Minister of Communications be pleased to state:

- (a) the number of beneficiaries and Public Data Offices (PDOs) established under the Prime Minister Wi-Fi Access Network Interface (PM-WANI) scheme in the State of Tamil Nadu;
- (b) the current status of Bharat Sanchar Nigam Limited's (BSNL) integration with the PM WANI framework, including the number of Wi-Fi hotspots already migrated or proposed to be migrated under the scheme; and
- (c) whether Government has a long-term vision or plan in place to revive BSNL, and the present status of its 5G rollout across the country?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT (DR. PEMMASANI CHANDRA SEKHAR)

(a) Under the PM-WANI framework, Public Data Offices (PDOs) establish, operate and maintain WANI compliant Wi-Fi Hotspots based on their techno-commercial considerations and deliver internet services to subscribers.

A total 7500 PM Wani Wi-fi hotspots have been established in state of Tamil Nadu.

- (b) BSNL has integrated 20529 Wi-fi hotspots with PM-WANI framework. Additionally, around 16,000 new hotspots are proposed to come under PM-WANI framework in UP State, in next two years.
- (c) The Government has approved revival packages to BSNL. The details of BSNL revival package is enclosed as **Annexure-I**.

As for the rollout of 5G services across the country, BSNL has issued an Advance Purchase Order for the provision of 5G as a service in the Delhi Service area. Roll-out of 5G services in Delhi is expected to commence within 6 months from the date of award of work. BSNL plans to rollout 5G services after 4G services rollout is completed.

ANNEXURE-I

Components wise status of the revival package-Financial

Revival packages to BSNL /MTNL in 2019, 2022 & 2023

Figures in Rs crore

| S no | Financial Milestones | 2019 | 2022 | 2023 | Total Approved funds | Released funds | Status | Remark |
|---------|--|--|---|--------|--|--|----------------------------|--|
| 1 | Immediate implementation of VRS in BSNL/MTNL | 29,937 | No | No | 29,937 | 29,574.54 (up to may 2025) | Completed w.e.f 31.01.2020 | The GoM note for additional fund of Rs 2105.64 Cr. is under submission. |
| 2 | | (BSNL- 8,500 , | 40,399 (BSNL- 22,828, MTNL- 17,571 | No | 55,399 | 38,814.69 (BSNL-Rs 14,743.7 Cr , MTNL-Rs 24,070.99 Cr) | Completed | BSNL raised SGB of Rs 6,243.7 Cr out of Rs 22,828 Cr as per their requirement. Further, the balance SGB amount is not required by BSNL. MTNL raised full SGBs. |
| 3 | Administrative allotment of spectrum to BSNL/MTNL for providing 2G and 4G/5G through equity infusion | 24,084 (Revised cost of 14,148) | 44,993 (Revised Cost of 30,156) | 89,047 | 1,58,124 (Revised cost Rs 1,33,351 Cr) | 1,09,787 | on-going | a. The remaining amount will be released as and when sought by BSNL.b. Rs. 19,482.58 cr. allotted BE 2025-26. |

| 4 | Support for settlement of | No | 33,404 | No | 33,404 | 31,957.16 | on-going | a. | The funds Rs 26,983.71 Cr have |
|---|----------------------------|----|------------|----|--------|-----------|----------|----|--|
| | AGR dues to BSNL up to | | (up to | | | | | | been released for settlement of |
| | March 2022. Similar | | March2022) | | | | | | AGR dues for period up to FY |
| | support to settle AGR dues | | | | | | | | 2021-22. |
| | to BSNL on the same | | | | | | | h | Further funds for Do 2 226 27 Cr |
| | principle for 5 years from | | | | | | | b. | Further, funds for Rs 3,286.27 Cr have been released for settlement of |
| | 1st April 2022 onward | | | | | | | | AGR dues for FY2022-23 & FY |
| | through equity infusion | | | | | | | | 2023-24. |
| | | | | | | | | | 2023-24. |
| | | | | | | | | c. | Rs. 2,095 cr. allotted in BE 2025- |
| | | | | | | | | | 26. Provisional Rs. 1687.18 cr. has |
| | | | | | | | | | been released for AGR dues of |
| | | | | | | | | | 2024-25, . The remaining amount |
| | | | | | | | | | will be released as and when sought |
| | | | | | | | | | by BSNL. |
| | | | | | | | | | |
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| S No | Financial Milestones | 2019 | 2022 | 2023 | Total Approved funds | Released funds | Status | Remark |
|---------|--|------|------------------------------|------|------------------------------|-------------------|----------|---|
| 5 | CAPEX requirement support through equity infusion | No | 22,471 | No | 22,471 | 17,273 | on-going | a. Released Rs 17,273 Cr as CAPEX support for Landline business, Mobile business and Enterprise Business etc. b. Further, the Cabinet on 07.02.2025, has approved additional CAPEX support of Rs 6,982 Cr for phase IX-2. c. Rs. 12,180 cr. allotted in BE 2025-26. |
| 6 | Viability Gap Funding (VGF) in form of grant-in-aid to BSNL. Similar reimbursement will also be allowed to BSNL from FY2020-21 to FY 2025-26 | No | 20,989 (13,789 + 7200) | No | 20,989 (13,789 + 7200) | 19,669 | on-going | a. Released Rs 13,789 Cr up to March '20. Committed Rs 1200 Cr each year for six years. b. Rs 4,800 Cr paid from FY 2020-21 to FY 2023-24. c. Provisionally, Rs. 1080 cr. released in for 2024-25. Remaining Rs 1,320 Cr pending for two years (i.e. 2024-25 and 2025-26). |

| 7 | Re-issue 9% non-cumulative preference shares of Rs. 7,500 Cr to Gol | No | 7,500 | No | 7,500 | 7,500 | Completed | Preferential shares re-issued/re- endorsed by BSNL |
|---|---|--------|----------|--------|---|-------------------------|-----------|--|
| 8 | Merger of MTNL with BSNL The constitution of the Committee of Secretaries for restructuring of MTNL | Yes | 1,600 | No | 1,600 | | Ongoing | The CoS recommended operational merger of MTNL with BSNL and the same was approved by the Govt. The Service Agreement signed between the PSUs is in effect from 01.01.2025. Fund of Rs . 1600 cr. is meant restructuring and operational integration. May be utilized in future. |
| | Total | 69,021 | 1,71,356 | 89,047 | 3,29,424 (Reduced cost Rs 3,04,651 Cr) | 2,54,575.39 (83.56%) | | |
